

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 28.3.2019

To,

Shri Amit Kapoor, Advocate
J. Sagar Associates
B-303, 3rd Floor, Ansal Plaza, Hudco Place,
August Kranti Marg,
New Delhi- 110049

Sir,

Subject: Petition No. 285/MP/2018 - Seeking permission to extend time for filing rejoinder.

**Ref: ROP of hearing dated 27.2.2019
Your letter dated 26.3.2019**

With reference to the above, I am directed to intimate that your request for extension of time till 29.3.2019 has been acceded to by the Commission. It is further intimated that no further extension of time shall be granted in this regard.

Yours sincerely
Sd/-

(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. Tata Power Delhi Distribution Ltd.
33 kV Sub-station, Kingsway Camp
Delhi -110009

2. Damodar Valley Corporation,
DVC Towers, VIP Road
Kolkata-700 054

3. West Bengal State Electricity Distribution Company Ltd.
Bidyut Bhawan (8th Floor), Block-OJ, Sector-II
Salt Lake, Kolkata-700 091

4. Kerala State Electricity Board Ltd.
Vidyuthi Bhavan, Pattom,
Thiruvananthapuram - 695 004

5. Tata Power Trading Company Ltd.
Corporate Centre, 'A' Block
34, Sant Tukaram Road, Carnac Bunder,
Mumbai - 400006